

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308
31/252/ND/2024

IN THE MATTER OF:

General Management & Construction Company Petitioner/Applicant
Private Limited
Vs.
ROC Respondent

Order under Section 252 of the Companies Act, 2013

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : CS Abdul Quadir
For Respondent :

ORDER

Ld. Counsel appearing for the Appellant is directed to comply with the order dated 26.02.2024 within two weeks.

List the matter **on 08.07.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)